

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1195
(To be answered on the 27th July 2023)**

FOOD IN FLIGHTS

1195. SHRIMATI GODDETI MADHAVI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has laid down any norms for ensuring fresh and quality food in the flights;
(b) if so, the details thereof and if not, the reasons therefor;
(c) whether the Government has taken any measures to ensure availability of allergy information for all foods offered on domestic and international flights for the passengers; and
(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): No specific norms have been prescribed by the Government regarding quality food in flights. However, in order to safeguard the interests of the passengers, Directorate General of Civil Aviation (DGCA) has issued the following regulations/circulars:

(i) Air Transport Circular ATC 1 of 2023 regarding Facilities/Courtesies to the passengers at airports.

(ii) Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights (CAR Section 3, Series M, Part IV).
